

DIVISION BENCH
COURT - I

O-238

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/297(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	ASHOK GUPTA VS SUNLAND PROJECTS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 130(1) SEC. 241(1) SEC. 242(4) SECTION 447

Appearances (via video conferencing/physically)

Mr. Reetobrota Mitra, Adv. : For Petitioner
Mr. Rudrajit Sarkar, Adv.
Mr. S. Chaudhury, Adv.
Ms. Arundhati Barman Roy, Adv.
Ms. Debangshu Dinda, Adv.
Ms. Vanshika Nemar, Adv.

Mr. Rishav Banerjee, Adv. : For R10
Mr. Dripto Mazumdar, Adv.
Mr. Saubhik Chowdhury, Adv.

Mr. Debartha Chakraborty, Adv. : For R7
Mr. Saptarshi Kar, Adv.

Mr. Venkatasan, Adv. : For R2
Mr. Saurav Jain, Adv.

Ms. Neha Somani, Pr.CS : For R-1,5,8

Mr. D.N. Sharma, Adv. : For R3
Mr. Amandeep Singh, Adv.
Mr. Naman Choudhary, Adv.
Ms. Bhawna Tekriwal, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Rejoinder, if any, be filed within two weeks.
3. Post this matter on **18/7/2024**. In the meantime, service upon respondent No. 4 be effected.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)